

P-1 zone villages under Land Pooling Policy in Delhi

2636. SHRI RAVI PRAKASH VERMA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number and names of villages of P-1 zone which have been proposed for inclusion in Land Pooling Policy in Delhi;

(b) names of villages out of these which have already been urbanised and villages which are yet to be urbanised for the purpose of inclusion under Land Pooling Policy;

(c) whether Government would fast track the process of bringing P-1 zone on window portal of DDA;

(d) how much time DDA would take for sector delineation and putting P-1 zone on window portal after notification of villages from Land and Building Department; and

(e) whether Government will do it on priority basis?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (e) Delhi Development Authority (DDA) has proposed 14 villages of P-1 zone for development as per provisions of notified Land Policy. DDA has informed that seven villages namely Mamurpur, Narela, Bankner, Holambi Kalan, Khera Kalan, Kureni and Bhorgarh of zone P-1 have been declared as 'Urban Area' *vide* Government of National Capital Territory of Delhi's (GNCTD) notification dated 20.11.2019 and for the rest seven villages namely, Alipur, Jindpur, Budhpur Bijapur, Nangli Puna, Siraspur, Khera Khurd and Iradat Nagar (Naya Bans), DDA is seeking clarification from Government of National Capital Territory of Delhi (GNCTD).

Once these villages are notified both as 'Urban' and 'Development Area', DDA will initiate the process of preparation of sector delineation Plan of Land Pooling villages in zone P-1 and portal shall be opened for inviting expression of willingness for participation in this zone under Land Pooling scheme.

AMRUT in Bihar

†2637. SHRI RAM NATH THAKUR: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.

(a) the names of the cities in Bihar shortlisted under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and the details of completion of works specified under this scheme in those cities;

(b) whether it is a fact that the development works specified could not be completed successfully in the cities shortlisted under the scheme; and

(c) city-wise details of expenditure incurred during the last three years for the development schemes undertaken in this mission?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) 27 cities of the State of Bihar have been selected under Atal Mission for Rejuvenation and Urban Transformation (AMRUT). List of 27 cities along with status of AMRUT projects taken up in these cities by Government of Bihar are given in the Statement (*See below*).

(b) Under AMRUT, State Annual Action Plans (SAAPs) of ₹2,469.77 crore, including ₹1,164.80 crore of committed Central Assistance, has been approved for the State of Bihar. As on date, projects worth ₹2,566.83 crore have been taken up by the State, out of which contracts for 57 projects worth ₹2,196.32 crore have been awarded and works are in progress and 10 projects worth ₹366.48 crore are under tendering process.

(c) Under AMRUT, Central Assistance are not released city-wise or project-wise, but are released in three instalments as per approved SAAPs against the aggregate amount of total tendered projects. The details of Central Assistance released to the State of Bihar for implementation of AMRUT projects during the last three financial years and Utilization Certificates received thereof are given in table below:—

	(₹ in crore)			
Financial Year	2016-17	2017-18	2018-19	Total
Central Assistance released for AMRUT projects	77.52	89.02	136.98	303.52
Utilization Certificate received	77.52	75.17	0	152.69

City-wise cost of AMRUT projects taken up by Government of Bihar is given in the Statement.

Statement
City-wise status of AMRUT projects in Bihar

Sl. No.	City	(₹ in crore)									
		Contract Awarded					Project Milestone			Total	
		Nos.	3	4	5	6	NIT Issued	DPRs Approved	Nos.	Amount	Nos.
1	2	3	4	5	6	7	8	9	10	11	12
1.	Arrah	4	121.65	-	-	-	-	-	4	121.65	
2	Aurangabad (BH)	2	34.04	1	123.33	-	-	-	3	157.37	
3.	Bagaha	2	88.49	-	-	-	-	-	2	88.49	
4.	Begusarai	2	121.94	-	-	-	-	-	2	121.94	
5.	Bettiah	2	93.17	-	-	-	-	-	2	93.17	
6.	Bhagalpur	1	32.66	1	1.06	-	-	-	2	33.72	
7.	Biharsharif	3	156.98	1	0.95	-	-	-	4	157.93	
8.	Bodhgaya	1	0.62	-	-	-	-	-	1	0.62	
9.	Buxar	j	76.25	-	-	-	-	-	3	76.25	
10.	Chapra	3	122.74	-	-	-	-	-	3	122.74	
11.	Darbhanga	2	57.05	-	-	2	2.14	-	4	59.19	
12.	Dehri	1	80.06	-	-	-	-	-	1	80.06	

1	2	3	4	5	6	7	8	9	10
13.	Dinapur Nizamat*	-	-	-	-	-	-	-	-
14.	Gaya	2	5	1	2.58	-	-	3	7.58
15.	Hajipur	2	108.69	-	-	-	-	2	108.69
16.	Jamalpur	-	-	1	52.75	-	-	1	52.75
17.	Jehanabad	2	72.8	1	1.37	-	-	3	74.17
18.	Katihar	2	140.55	1	2.1	1	1.89	4	144.54
19.	Kishanganj	3	66.9	-	-	-	-	3	66.9
20.	Motihari	3	100.2	1	0.75	-	-	4	100.95
21.	Munger	2	2.24	1	180.59	-	-	3	182.83
22.	Muzaffarpur	1	158.78	1	1	-	-	2	159.78
23.	Patna	2	51.27	-	-	-	-	2	51.27
24.	Purnia	3	194.07	-	-	-	-	3	194.07
25.	Saharsa	2	96.9	-	-	-	-	2	96.9
26.	Sasaram	4	107.72	-	-	-	-	4	107.72
27.	Siwan	3	105.55	-	-	-	-	3	105.55
TOTAL		57	2196.32	10	366.48	3	4.03	70	2566.83

*State has not taken any project in the AMRUT city of Dinapur Nizamat.